

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA  
UNSTARRED QUESTION NO. 1830**

ANSWERED ON 13.02.2023

**ALLOCATION OF FUNDS TO BIHAR UNDER  
SAMAGRA SHIKSHA ABHIYAN**

† **1830. SHRI SANTOSH KUMAR:**

Will the Minister of EDUCATION be pleased to state:

- (a) the ratio of contribution of the Centre and the States in the Samagra Shiksha Abhiyan is 60:40;
- (b) whether the Central Government is not paying its share or paying less than its share to the State of Bihar;
- (c) whether Bihar which is already a backward State has to make payments under Samagra Shiksha Abhiyan from its own resources; and
- (d) whether the Central Government is deliberately creating financial crisis in the State of Bihar?

**ANSWER**

MINISTER OF STATE IN MINISTRY OF EDUCATION

(Dr. SUBHAS SARKAR)

(a) to (d): The Samagra Shiksha Scheme is implemented as a Centrally Sponsored Scheme. Under the Scheme, the fund sharing pattern is in the ratio of 60:40 between Centre and for all States and Union Territories (UTs) with Legislature except for the 8 North-Eastern States viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura and 2 Himalayan States viz. Himachal Pradesh and Uttarakhand and Union Territory of Jammu & Kashmir, where it is 90:10. It is 100% centrally sponsored for Union Territories without Legislature.

Under Samagra Shiksha Scheme, the annual plans are prepared by the States/Union Territories based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These annual plans are then appraised and approved by the Project Approval Board (PAB) in the Department of School Education and Literacy in consultation with the States/Union Territories as per the programmatic and financial norms of the scheme and physical

and financial progress of the States/UTs for the interventions approved earlier. Further, the funds are released to the States/UTs including Bihar on the basis of submission of Audited Accounts, Utilization Certificate, physical and financial progress and the other documents as prescribed under the Financial Management & Procurement (FMP) Manual of Samagra Shiksha.

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